

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 316
TO BE ANSWERED ON 24.07.2024

DATA ON NURSING ROOMS

316 Smt. Priyanka Chaturvedi:

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the government possesses any data related to the number of breastfeeding/nursing rooms in the country, if so, the details thereof, state-wise;
- (b) the details on the status of the establishment of nursing-friendly creche facilities as mandated under the Maternity Benefit (Amendment) Act, 2017; and
- (c) the steps taken to ensure the availability and accessibility of nursing rooms in public spaces across India, particularly in private workplaces, transport hubs, and educational institutions?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (c): State Governments are the appropriate Government under the Maternity Benefits Act except for Mines and Circus. Section 11A of the Act provides for Creche facility in every establishment having fifty or more employees, either separately or along with common facilities. No such data on nursing rooms and in respect of establishments employing more than fifty employees & where creche is established is maintained centrally.

In addition, the Government of India has established Comprehensive Lactation Management Centres (CLMC) to ensure availability of safe, pasteurized Donor Human Milk and Lactation Management Units (LMU) for facilitating expression of mother's own milk, for feeding of sick, preterm and low birth weight babies admitted in Neonatal Intensive Care Units and Special Newborn Care Units. As per the reports received from the States/UTs for the FY 2023-24, 52 Comprehensive Lactation Management Centres and 49 Lactation Management Units are currently operational across the country. The State/UT wise details of CLMC and LMU are placed **at Annexure-I**.

To facilitate working mothers in giving due care and protection to their children, the Ministry of Women and Child Development has introduced Palna sub-scheme under Mission Shakti for all States/UTs w.e.f. 01 April 2022, for providing day care facilities and protection to children. Palna is a Centrally sponsored scheme ensuring the participation of State/UT government for day-to-day monitoring and proper implementation of scheme.

Under Palna, Ministry has extended free services of childcare through Anganwadi cum Crèche (AWCC). This will ensure whole day childcare support ensuring their well-being in a safe and secure environment. AWCC initiative aims to increase the women work force participation in the economy. The objective of Palna component is to provide quality creche facility in safe and secure environment for

children (from ages 6 months – 6 years), nutritional support, health and cognitive development of children, growth monitoring, immunization and pre primary education.

As on 30.06.2024, 5631 AWCCs have been approved by the Ministry of Women & Child Development for operationalisation by States/ UTs. A total of 1428 Government aided Standalone Creches and 735 Anganwadi-cum-Creches are operational in the country. The State-wise list of operational creches is placed **at Annexure-II.**

Annexure with regard to reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 316 for answer on 24.07.2024 regarding Data on Nursing rooms asked by Smt. Priyanka Chaturvedi, Hon'ble Member of Parliament (Rajya Sabha)

State wise details of number of functional Comprehensive Lactation Management Centres (CLMC) and Lactation Management Units (LMU) (For FY 2023-2024)

	State/UT	Number of functional Comprehensive Lactation Management Centres (CLMC)	Number of functional Lactation Management Units (LMU)
1	A&N Islands	-	1
2	Andhra Pradesh	-	-
3	Arunachal Pradesh	-	-
4	Assam	2	1
5	Bihar	-	-
6	Chandigarh	-	-
7	Chhattisgarh	-	-
8	DNH-DD	-	-
9	Delhi	-	2
10	Goa	1	-
11	Gujarat	4	-
12	Haryana	-	2
13	Himachal Pradesh	-	-
14	Jammu & Kashmir	-	-
15	Jharkhand	-	-
16	Karnataka	-	-
17	Kerala	2	1
18	Ladakh	-	0
19	Lakshadweep	-	0
20	Madhya Pradesh	2	0
21	Maharashtra	8	1
22	Manipur	-	-
23	Meghalaya	-	-
24	Mizoram	-	-
25	Nagaland	-	-
26	Odisha	2	10
27	Puducherry	-	-
28	Punjab	-	-
29	Rajasthan	8	2
30	Sikkim	-	0
31	Tamil Nadu	19	20
32	Telangana	2	9
33	Tripura	-	-
34	Uttar Pradesh	1	-
35	Uttarakhand	-	-
36	West Bengal	1	-
Total		52	49

Annexure with regard to reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 316 for answer on 24.07.2024 regarding Data on Nursing rooms asked by Smt. Priyanka Chaturvedi, Hon'ble Member of Parliament (Rajya Sabha)

State wise details of number operational Standalone Creches/ Anganwadi-cum-Creches (AWCC)

(As on 30.06.2024)

Sl. No.	State/UT	Number of Operational Standalone Creches	Number of Operational Anganwadi -cum- Creches (AWCC)
1	Andhra Pradesh	10	0
2	Arunachal Pradesh	52	0
3	Assam	0	50
4	Bihar	0	0
5	Chhattisgarh	0	3
6	Goa	2	0
7	Gujarat	1	0
8	Haryana	165	0
9	Himachal Pradesh	52	0
10	Jharkhand	0	0
11	Karnataka	170	164
12	Kerala	266	0
13	Madhya Pradesh	3	0
14	Maharashtra	0	0
15	Manipur	214	0
16	Meghalaya	14	48
17	Mizoram	0	176
18	Nagaland	0	94
19	Odisha	0	0
20	Punjab	143	0
21	Rajasthan	0	0
22	Sikkim	12	13
23	Tamil Nadu	141	0
24	Telangana	0	5
25	Tripura	114	0
26	Uttar Pradesh	0	0
27	Uttarakhand	0	0
28	West Bengal	0	0
29	A & N Island	0	7
30	Chandigarh	0	89
31	Dadra & N Haveli and Daman Diu	0	26
32	Delhi	22	57
33	Jammu & Kashmir	0	0
34	Ladakh	0	3
35	Lakshadweep	0	0
36	Puducherry	47	0
Total		1428	735
